

(6)

R.P.NO. 183/92

R.P.NO. 183/92 for  
order by circulation.  
paper 15/10

O.A.No. 813/92 Date: 19.10.92

Mr. V.S. Masurkar for Review  
Petitioner (Original respondent)

Mr. D.V. Gangal for review respon-  
dent (Original applicant)

Let notice be issued to the  
original applicant under RP  
AD

Adjourned to 21-12-1992

*M*  
(M.Y. PRIOLKAR)  
M(A)

*g*  
(S.K. DHAON)  
VC

Notice is issued to  
Applicant on 23-10-92

*W.B.*

Notice dt. 23/10/92  
Served on Appnt./Resp.  
on 18.11.1992

*18/11/1992*

Original order in O.A. 427/92.

OA Nos. 427, 428, 429, 430, 431, 432, 433, 434, 435,  
436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446,  
447, 747, 750, 751, 777, 775, 776, 813 and 762 of 1992.

Tribunal's order

Dated : 21.12.92.

Mr. V.S. Masurkar for the Review  
Petitioners (Original Respondents) and  
Mr. D.V. Gangal for the Review Respondents  
(Original Applicants).

All these Review Petitions are to be  
heard by the same Bench which had heard the  
Original Applications, namely, Hon'ble V.C. and  
Administrative Member Mr. Priolkar. It may be  
placed before the same Bench on 4.1.1993.

A copy of this order be kept in all  
the above mentioned cases.

Sd/-  
(V.D. Deshmukh)  
Member (J)

Sd/-  
(M.Y. Priolkar)  
Member (A).

Per Tribunal

Date: 12/12/92

Applicant in person / by Mr. ~~Mr. D.V. Gangal~~ B. Singh  
Advocate / Respondent by Mrs. V.S. Masurkar  
Counsel for want of time  
The matter adjourned to 29-12-93  
for orders on RP before Hon'ble V.C.  
& Mr. M.Y. PRIOLKAR M(A)

Dy. Registrar